





DINESH VYAS

Memorial Government Law College, National Legal Essay Competition

TOPICS

- Analyse Indian laws with respect to reproductive rights. Do they sufficiently protect the bodily autonomy of all the stakeholders involved?
- With reference to previous laws passed, address the need for formulating a refugee law in India.
- In light of the recent establishment of the Sports Arbitration Centre of India, comment/shed light upon the scope of arbitration in disputes relating to sports.
- Critically appraise the concept of live-streaming court proceedings.
 Does it do more harm than good?
- Analyse the Mediation Bill, 2021. Is it a step forward in the right direction?

 Last Date For Submission: 23rd January, 2023

Word Limit: 3500-5000 words

For further details please refer to the brochure or Contact: Khadija Hetavkar +9136032099 | E-mail: melawnge@glcmumbai.com | Visit: www.glcmag.com



→ THE GOVERNMENT LAW COLLEGE, MUMBAI



With a heritage spanning over 150 years and a seemingly endless list of eminent alumni, Government Law College, Mumbai has been considered as a premier institute of legal education since its inception in 1855. Having humbly begun as evening classes in a borrowed premises, this college that first lit the candle of legal education in India, stands tall amongst all its contemporaries.

Government Law College has a distinguished tradition. The College has, over the years, produced a number of eminent Judges, whose erudition and independence has been and continues to be, a great source of inspiration to the members of the Bar and the Bench. The list of alumni includes statesmen, distinguished lawyers and activists who have been at the forefront of social reconstruction. The interaction of the students with the distinguished members of the legal fraternity in a cultivated institutional environment that is constantly attempting to redefine the parameters of education, adds to the charisma of this institution.

PRIZES

1st Prize ₹ 20,000/-

2nd Prize ₹ 15,000/-

3rd Prize ₹ 10,000/-

The winning essay will be published in méLAWnge 2021-22, the Annual College Magazine of Government Law College, Mumbai. All publishing rights will remain with the organising committee.

All authors submitting their entries shall receive a Certificate for their participation.

DEADLINE

- The entries must be submitted on or before 23rd January, 2023
- No submissions made after that shall be accepted.

→ ELIGIBILITY

Students pursuing LL.B. (3 Years or 5 Years Courses)/ LL.M. course from any recognised University or College can participate in the competition.

→ SUBMISSION RULES

- The Essay must be written in English.
- Each entry must be the original and previously unpublished work of the participant.
- A copy of the entry should be e-mailed to melawnge@glcmumbai.com in both the PDF and Word formats with the subject "Entry for Vyas 2021-22".
- Participants must submit a short bio-data in the body of the e-mail containing the following information:
- Full name, year, college name, telephone number & postal address along with personal contact number, email-id & postal address.
- In the body of the same email, participants are required to specify which topic they have chosen to write on. Such specification must not be included in the entry itself.
- Participants must submit a scanned copy of their College Student Identity Card or equivalent Fee Receipt. Entries which do not contain the same, will not be accepted.
- No Registration fee is to be paid by the participants.
- Co-authorship up to 2 authors is permitted within students from the same educational institution.

PRESENTATION RULES

- Each entry should be no shorter than 3500 words, and no longer than 5000 words. The word limit is inclusive of footnotes.
- The entry should adhere to the following formatting requirements:
- Font type Times New Roman, Font size 12, Double-spacing, One inch margin on each side, with justified alignment of text.
- The footnotes should adhere to the following formatting requirements:
- Font type Times New Roman, Font size 10, Single-spacing, with justified alignment of text.
- The citation must be strictly in accordance with the Harvard Blue Book Citation Style, 20th Edition.
- The identity of the student or the college, university, institution, etc. should not be revealed in the text of the essay in any manner whatsoever.

→ MARKING CRITERIA

• The following are the criteria for marking and the marks allotted to each category:

Sr. No.	Marking Criteria	Marks Allocated
1	Overall subjective evaluation	10
2	Issues covered and ingenuity of ideas	25
3	Flow and structure of essay	25
4	Legal content and use of authorities, references etc.	30
5	Language	10
	TOTAL	100

• Negative marks shall be allotted as per the following scheme:

Violation of word limit (per 150 words) - 2 marks
Violation of each presentation rule - 2 marks

→ MISCELLANEOUS

- All entries shall be deemed to be the property of 'Vyas Memorial Government Law College National Legal Essay Competition', which reserves the right of publication of the same in any periodical, journal, book, electronic resource or in any other manner as it may deem appropriate
- The organising committee's decision as regards the interpretation of rules or any other matter related to the competition shall be final.
- In the event that any situation arises, which is not contemplated in the rules, the organising committee's decision on the same shall be final. The organising committee reserves the right to vary, alter, or repeal any of the above rules as they deem appropriate.
- The decision of the judges shall be final and binding on all concerned.

→ FOR ANY FURTHER DETAILS OR CLARIFICATIONS CONTACT:

Khadija Hetavkar, Chief Student Editor +91 9136032099

E-mail us at melawnge@glcmumbai.com Visit us at www.glcmag.com

20th DINESH VYAS MEMORIAL GOVERNMENT LAW COLLEGE **NATIONAL LEGAL ESSAY COMPETITION 2020-21**

1st Place: Pradyumn Sharma, Symbiosis Law School, Noida.

2nd Place: Sanchi Dhamija, Vivekananda Institute of Professional Studies, New Delhi.

3rd Place: Pratham Malhotra and Pravertna Sulakshya, Rajiv Gandhi National University of Law, Patiala

Judges:

The preliminary rounds of the competition were judged by Ms. Amanda Rebello & Ms. Helina Desai. The final round of the competition was judged by Hon'ble Shri. Justice Mr. S. J. Kathawalla of the High Court of Bombay

DINESH VYAS PUBLIC CHARITABLE TRUST

Dinesh Vyas Public Charitable Trust ("Trust"), since its formation on December 16, 2020 has efficaciously promoted the cause of education in diverse fields. In its endeavor to provide a stimulus to education in India, the Trust aims to sponsor various societies and competitions, award fellowships and scholarships, promote elearning and vocational learning and establish counselling centers and provide



infrastriatere for several facilities to encourage quality education in India. In furtherance of this objective, the Trust has been actively involved with the Magazine Committee of Government Law College, Mumbai by sponsoring this Competition. The Competition serves to instill and promote legal and analytical skills among students by giving them an opportunity to present their analysis on pertinent legal issues.

OUR PATRON – LATE MR. DINESH VYAS

Late Mr. Dinesh Vyas, Senior Advocate, Supreme Court was one of our most distinguished alumni. He acquired his LL.B. degree from our college in 1967. Later he became the Professor of Taxation and International Law for the LL.M. degree at the University of Mumbai. He practised in the areas of Taxation, Constitutional and International Law and advised on the legal aspects of foreign collaborations. He was appointed by the Ministry of Finance to draft the Direct Taxes Code and was also appointed by the Government of India on the Central Direct Taxes Advisory Committee and the National Committee of Eminent Persons. Mr. Vyas authored the 9th edition of the book, 'Kanga, Palkhivala and Vyas: The Law and Practice of Income Tax'. He was also the recipient of Award "Achievers of Millennium" conferred by Lions Club International.



Unfortunately, Mr. Vyas passed away on the 23rd of January, 2018. In his memory, we continue to hold this competition with the unwavering support and guidance of his daughter, Mrs. Kunti Vyas Jhaveri and the Dinesh Vyas Public Charitable Trust. The Magazine Committee will always remain indebted to him for his generous contribution to the legal field.

THE MAGAZINE COMMITTEE



méLAWnge is not just an annual publication, it is a part of aeonian history. It is for this reason that students, professors, lawyers and judges have come together, once again, to breathe life into this edition. The cover features a compass, the representation of a guiding force through uncertain and trying times. The cover of the 91st edition symbolises the need keep moving forward despite difficult times, encapsulating the spirit of the magazine committee.

Dr. Asmita Vaidya Principal

Prof. P.B. Daphal Editor-in-Chief

Prof. H. D. Pithawalla Professor-in-Charge

Sanika Dalvi Student Co-Editor Khadija Hetavkar Student Co-Editor

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